

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1768
ANSWERED ON FRIDAY, THE 27th JULY, 2018/
SHRAVANA 5, 1940 (SAKA)**

ALTERNATE MARKETS COMMISSION

QUESTION

1768. SHRI B. VINOD KUMAR:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether the Government is considering to set up a regulator to oversee the \$500 billion start-up funding market for Indian enterprises and if so, the details thereof;

(b) whether the proposed Alternate Markets Commission is responsible for drafting regulations to inspire confidence and make it easier for unlisted firms to raise money from investors; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
(CHAUDHARY)**

(SHRI P. P.

AND CORPORATE AFFAIRS

(श्री पी. पी. चौधरी)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(a) to (c):- The Department of Economic Affairs in the Ministry of Finance has informed on 24.07.2018 that they have not decided to set up a regulator to oversee the \$500 billion start-up funding market for Indian enterprises.
